

[English]

**Bank Loans to People affected by Rains and Floods in Punjab**

2132. SHRI KAMAL CHAUDHRY: Will the Minister of FINANCE be pleased to state:

(a) whether Union Government have asked the nationalised banks in Punjab to give fresh loans for rehabilitation of people affected by the heavy rains and floods in Punjab in September, 1988;

(b) if so, the details of procedure adopted for distribution of such loans;

(c) the number of applicants who applied for such loans, district-wise; and

(d) the number of applicants who were granted the loans and the total amount of loans given, district-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS

IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Instructions were issued by Reserve Bank of India in November, 1988 to all scheduled commercial banks to extend relief and rehabilitation assistance to the persons affected by heavy rains and floods in various States including Punjab. The banks were advised to extend financial assistance to the affected persons as per the procedures laid down in its standing guidelines of August, 1984 and to pay special attention to the requirements of weaker sections who were affected. Banks were also advised to grant housing finance as per RBI's existing guidelines.

(c) and (d). Reserve Bank of India has reported that the present data reporting system from banks does not generate information asked for. However, the activity-wise details of number of applications received and granted loans and amount disbursed for the State of Punjab as a whole as reported by Punjab National Bank, the Convenor Bank, State Level Bankers Committee, Punjab is as under:—

*(Rs. in lakhs)*

	<i>No. of Applications received</i>	<i>No. of Applicants granted loans</i>	<i>Amount disbursed</i>
Scheme for repair/reconstruction of houses	368	209	10.71
Scheme for reclamation of sand-casting/eroded land	1937	589	68.46
Scheme for minor irrigation/restoration of tube wells	216	31	1.58
Scheme for repair of tractors	3	3	0.09

**Irrigation Projects of Punjab pending for Clearance**

2133. SHRI KAMAL CHAUDHRY: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation projects for which Punjab Government has sought approval of Union Government during the year 1988-89;

(b) the details of the projects approved